

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 92 OF 2018&
IA NO. 1042 OF 2019**

Dated: 21st August, 2019

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **17.10.2019.**

Court Master/PS

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